

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3177  
ANSWERED ON:15.03.2000  
TRAINING AT THE COST OF PUBLIC EXCHEQUER  
ANANDA MOHAN BISWAS

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government of India nominates officers for training to the reputed foreign institutions for improving their academic, managerial and administrative capabilities in the field of General/Public Administration and MBA courses at the cost of the public exchequer;
- (b) if so, the number of officers sent abroad for both the short-term and long term training courses abroad during the last three years, year-wise;
- (c) the number of officers belonging to the SC/ST category among such officers sent abroad for the said training;
- (d) whether the adequate number of SCs/STs officers have not been nominated for the said training; and
- (e) if so, the reasons therefor?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SMT. VASUNDHARA RAJE)

(a): Foreign Training Programmes to which officers of the Indian Administrative Service, State Civil Services, the Central Secretariat Service and those officers of other All India Services and Group 'A' Central Services working under the Central Staffing Scheme are nominated/ deputed by the Department of Personnel and Training, fall under the Technical Co-operation Programmes, such as, the Colombo Plan (relating to Programmes in U.K. and Japan) and India Australia Training and Capacity Building Project (relating to training in Australia). Under these programmes the training costs are not required to be borne by the Government of India.

(b),(c),(d) & (e): Do not arise in view of the position as stated in reply to para (a) of the question.